

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1283/Confdl./2017 Bilaspur, dated the 21/12/2017
I-8-6/2001 (Pt. III)

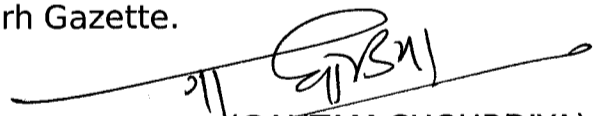
Copy of Order F.No. 12120/3849/XXI-B/C.G./17 dated 21.12.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to:-

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Digvijay Singh, Secretary, District Legal Services Authority, Durg,
 - ii) Shri Jitendra Kumar Singh, III Civil Judge Class-I, Jagdalpur

for information and compliance. He is directed to take charge at his new place of posting on or before 05.01.2018.

Contd. 2/-

- (18) District & Sessions Judge, Bastar at Jagdalpur/ Durg for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
29.02.2016

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Naya Raipur, dated- 21.12.2017

F. No. 19/20/3849/XXI-B/C.G./17 In compliance of Memo No.1275/1-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 12.12.2017, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of the following members of Lower Judicial Services specified in column (2) of the Schedule below from the High Court of Chhattisgarh, places them under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them as mentioned in column (3) of Schedule, from the date they assume charge of their Office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Posted as
(1)	(2)	(3)
1	Shri Digvijay Singh, Secretary, District Legal Service Authority, Durg	Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur
2	Shri Jitendra Kumar Singh, III Civil Judge Class-I, Jagdalpur	Secretary, District Legal Service Authority, Durg

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.F.No. 19/20/3849/XXI-B/C.G./17 Naya Raipur, dated-21.12.2017

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 1275/1-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 12.12.2017,
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Bilaspur/Durg/Jagdalpur,
4. Member Secretary, C.G. State Legal services authority, Bilaspur,
5. Chairman, District Legal services authority, Bilaspur/Durg/Jagdalpur,

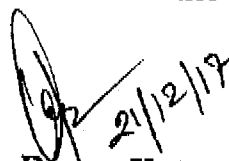
Contd...

AR (Conf)
21-12-2017
RS/

21 DEC 2017

1/2/19

6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
8. Shri Digvijay Singh, Secretary, District Legal Service Authority, Durg,
9. Shri Jitendra Kumar Singh, III Civil Judge Class-I, Jagdalpur,
10. Establishment Section/Account Section, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
11. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.


(Ku. Deepa Katare)
Deputy Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department